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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
**(17)+ W.P.(C) 121/2024, CM APPL. 599/2024, CM APPL.**  
**600/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

COL. SUNIL KALA (RETD.) ....Respondent

**(18)+ W.P.(C) 140/2024, CM APPL. 634/2024 & CM APPL.**  
**635/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

COL. BALBIR SINGH (RETD.) ....Respondent

**(19)+ W.P.(C) 141/2024, CM APPL. 637/2024 & CM APPL.**  
**638/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

COL ANIL KUMAR S HADGEKAR (RETD.)  
.....Respondent

**(20)+ W.P.(C) 148/2024, CM APPL. 647/2024 & CM APPL.**  
**648/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

COL DAVENDER PAL SINGH CHAHAL (RETD.)  
.....Respondent

**(21)+ W.P.(C) 808/2024, CAV 22/2024 & CM APPL. 3495/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

COL. VINEET BHATIA (RETIRED) ....Respondent

**(22)+ W.P.(C) 814/2024 & CM APPL. 3506/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

LT COL AMRISH MAN GURUNG RETD ....Respondent

**(23)+ W.P.(C) 2009/2024 & CM APPL. 8433/2024**

UNION OF INDIA & ORS. ....Petitioners

Through:



- versus  
EX SUB BIKRAMA SINGH (S.NO. JC 297709 N) .....Respondent
- Through:
- (24)+ W.P.(C) 2257/2024 & CM APPL. 9401/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
EX SUB MAJ (HONY LT) GANESH SINGH THAPA JC  
308582Y .....Respondent
- (25)+ W.P.(C) 2308/2024 & CM APPL. 9556/2024**  
UNION OF INDIA ....Petitioner
- versus  
COL. JIWAN CHANDRA (RETD.) .....Respondent
- (26)+ W.P.(C) 2310/2024 & CM APPL. 9559/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
COLONEL SHRIKANT N DIXIT (RETIRED) .....Respondent
- (27)+ W.P.(C) 3210/2024 & CM APPL. 13186/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
IC 39869Y BRIG ARUN KUMAR AHUJA (RETD)  
.....Respondent
- (28)+ W.P.(C) 3499/2024 & CM APPL. 14294/2024**  
UNION OF INDIA AND ORS .....Petitioners
- versus  
EX LNK HARI SHANKAR CHAUDHARY .....Respondent
- (29)+ W.P.(C) 4166/2024 & CM APPL. 16981/2024**  
UNION OF INDIA AND ORS .....Petitioners
- versus  
EX SUB NACHIAPPAN T .....Respondent
- (30)+ W.P.(C) 4779/2024 & CM APPL. 19516/2024**  
UNION OF INDIA AND ORS .....Petitioners
- versus  
EX HAV BIMAL KUMAR BEHERA .....Respondent



- (31)+ W.P.(C) 4900/2024 & CM APPL. 20002/2024**  
UNION OF INDIA AND ORS. ....Petitioners  
versus  
EX SUB ASHOK KUMAR MALIK ....Respondent
- (32)+ W.P.(C) 5051/2024 & CM APPL. 20700/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SUB PATOLE BALU PETRAS ....Respondent
- (33)+ W.P.(C) 5074/2024 & CM APPL. 20837/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
COL RANJIT KUMAR (RETD) ....Respondent
- (34)+ W.P.(C) 5123/2024 & CM APPL. 20970/2024**  
UNION OF INDIA & ORS ....Petitioner  
Through:  
versus  
EX SUB,(HONY SUB MAJ) DHANESWAR MAJHI  
.....Respondent  
Through:
- (35)+ W.P.(C) 5283/2024 & CM APPL. 21593/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
HONY LT ANIL KUMAR SINGH (RETD) ....Respondent
- (36)+ W.P.(C) 5331/2024 & CM APPL. 21885/2024**  
UNION OF INDIA AND ORS ....Petitioners  
versus  
EX HAV (CHM) SHISHU PADA PAL ....Respondent
- (37)+ W.P.(C) 5343/2024 & CM APPL. 21909/2024**  
UNION OF INDIA AND ORS ....Petitioners  
versus  
EX SUB MAJ (HONY LT) RANBIR SINGH ....Respondent
- (38)+ W.P.(C) 5355/2024 & CM APPL. 21952/2024**  
UNION OF INDIA AND ORS ....Petitioners  
versus  
EX SUB OM PRAKASHI TIWARY ....Respondent



- (39)+ W.P.(C) 5392/2024 & CM APPL. 22204/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
SUB MAJ/M TECH (OPTO ELECT) ACHYUTA PRADHAN  
(RETD) ....Respondent
- (40)+ W.P.(C) 5422/2024 & CM APPL. 22401/2024**  
UNION OF INDIA AND OTHERS ....Petitioners  
versus  
COL DIVYA RAJ SINGH SHAKTAWAT (RETD)  
.....Respondent
- (41)+ W.P.(C) 5447/2024 & CM APPL. 22490/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SUB MEHARBAN ....Respondent
- (42)+ W.P.(C) 5465/2024 & CM APPL. 22544/2024**  
UNION OF INDIA THROUGH SECRETARY & ORS.  
.....Petitioners  
versus  
EX HAV RAJESH KUMAR ....Respondent
- (43)+ W.P.(C) 5509/2024 & CM APPL. 22643/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
LT COL VIRENDER SINGH (RETD) ....Respondent
- (44)+ W.P.(C) 5639/2024 & CM APPL. 23250/2024**  
UNION OF INDIA AND ORS ....Petitioners  
versus  
EX HAV CLK RANJEET SINGH RETD ....Respondent
- (45)+ W.P.(C) 5641/2024 & CM APPL. 23254/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SEPOY ANTONY PRAKASH M ....Respondent
- (46)+ W.P.(C) 5720/2024 & CM APPL. 23584/2024**  
UNION OF INDIA AND ORS ....Petitioners  
versus



- EX SIGMEN RAKESH KUMAR .....Respondent
- (47)+ W.P.(C) 5783/2024 & CM APPL. 23945/2024**  
UNION OF INDIA THROUGH THE SECRETARY  
MINISTRY OF DEFENCE & ORS. ....Petitioners
- versus
- IC 41489Y MAJ GEN RAJESH CHABA (RETD)  
.....Respondent
- (48)+ W.P.(C) 5798/2024 & CM APPL. 23975/2024**  
UNION OF INDIA THROUGH SECRETARY & ORS.  
.....Petitioners
- versus
- EX HAV PRAMOD KUMAR .....Respondent
- (49)+W.P.(C) 5856/2024 & CM APPL. 24200/2024**  
UNION OF INDIA THROUGH SERCRETARY, MINISTRY  
OF DEFENCE & ORS. ....Petitioners
- versus
- EX HAV NARESH JHA .....Respondent
- (50)+W.P.(C) 5981/2024 & CM APPL. 24811/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus
- EX HAV SATISH KUMAR .....Respondent
- (51)+W.P.(C) 6075/2024 & CM APPL. 25237/2024**  
UNION OF INDIA THROUGH SECRETARY MINISTRY OF  
DEFENCE & ORS. ....Petitioners
- versus
- EX SUB MAJ HONY CAPT KULASEKARALVAR RETD  
.....Respondent
- (52)+W.P.(C) 6471/2024 & CM APPL. 26965/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus
- MAJ GEN MAHESH CHANDER (RETD) (DECEASED)  
THROUGH SMT. SHASHI CHANDER (LR) ....Respondent
- (53)+W.P.(C) 6508/2024 & CM APPL. 27143/2024**  
UNION OF INDIA & ORS. ....Petitioners



- versus  
EX NB SUB HRIDAYA NAND KUSHWAHA ....Respondent
- (54)+W.P.(C) 6553/2024 & CM APPL. 27305/2024**  
UNION OF INDIA THROUGH SECRETARY MINISTRY OF  
DEFENCE & ORS. ....Petitioners
- versus  
COL RAJESHWAR SINGH BAZAD SM VSM RETD  
.....Respondent
- (55)+W.P.(C) 6638/2024 & CM APPL. 27657/2024**  
UNION OF INDIA ORS & ORS ....Petitioners
- versus  
EX HAV (CLK SD) TANAY BANIK ....Respondent
- (56)+W.P.(C) 6840/2024 & CM APPL. 28517/2024**  
UNION OF INDIA AND ORS ....Petitioners
- versus  
EX NK HARI KISHAN ....Respondent
- (57)+W.P.(C) 6987/2024 & CM APPL. 29076/2024**  
UNION OF INDIA THROUGH SECRETARY MINISTRY OF  
DEFENCE & ORS. ....Petitioners
- versus  
EX SUB (AEC) RAJESH KUMAR ....Respondent
- (58)+W.P.(C) 7073/2024 & CM APPL. 29478/2024**  
UNION OF INDIA & ORS ....Petitioners  
Through:  
versus  
EX SUB MANOJ KUMAR SINGH YADAV ....Respondent  
Through:
- (59)+W.P.(C) 7103/2024 & CM APPL. 29659/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
GP CAPT T KUMARESAN RETD S NO 17662  
.....Respondent
- (60)+W.P.(C) 7193/2024 & CM APPL. 30059/2024**  
UNION OF INDIA & ORS. ....Petitioners



- versus  
COL RAJEEV D. NAIR (RETD.) .....Respondent
- (61)+W.P.(C) 7280/2024 & CM APPL. 30425/2024**  
UNION OF INDIA AND ORS. ....Petitioners
- versus  
COL PRASANTA KUMAR SHARMA .....Respondent
- (62)+W.P.(C) 7286/2024 & CM APPL. 30442/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
BRIG BISHWAJEET GHOSH SM VSM (RETD.)  
.....Respondent
- (63)+W.P.(C) 7428/2024, CM APPL. 30959/2024 & CM APPL. 30960/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
SUB CHETNA RAM (RETD) .....Respondent
- (64)+W.P.(C) 7441/2024, CM APPL. 30986/2024 & CM APPL. 30987/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
LT COL PREM NATH PANDEY (RETD) .....Respondent
- (65)+W.P.(C) 7511/2024 & CM APPL. 31311/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
EX PO EL(R) AMIT GHOSH .....Respondent
- (66)+W.P.(C) 7566/2024, CM APPL. 31495/2024 & CM APPL. 31496/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
EX SEP RAMA SHANKAR SINGH .....Respondent
- (67)+W.P.(C) 7570/2024 & CM APPL. 31499/2024**  
UNION OF INDIA & ORS. ....Petitioners



- versus  
EX HAV HEMANTA KUMAR BEHERA (RETD.)  
....Respondent
- (68)+W.P.(C) 7578/2024, CM APPL. 31520/2024 & CM APPL. 31521/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX NK THOMAS KUTTY B ....Respondent
- (69)+W.P.(C) 7597/2024 & CM APPL. 31559/2024**  
UNION OF INDIA AND ORS ....Petitioners  
versus  
HAV KEDAR KIRANKUMAR UDHAV(RETD)  
....Respondent
- (70)+W.P.(C) 7909/2024 & CM APPL. 32694/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
BRIG SANJIV KUMAR RETD ....Respondent
- (71)+W.P.(C) 7981/2024 & CM APPL. 32926/2024**  
UNION OF INDIA THROUGH SECRETARY, MINISTRY  
OF DEFENCE & ORS. ....Petitioners  
versus  
MAJ SURAJ R BHURE (RETD) ....Respondent
- (72)+W.P.(C) 8029/2024 & CM APPL. 33035/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
COL YASHWANT SINGH RANA (RETD) ....Respondent
- (73)+W.P.(C) 8150/2024 & CM APPL. 33491/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SUB (AEC) MURGESAN (RETD) ....Respondent
- (74)+W.P.(C) 8210/2024, CM APPL. 33651/2024 & CM APPL. 33652/2024**



UNION OF INDIA THROUGH SECRETARY & ORS. ....Petitioners

versus

EX SUB HIRA LAL KUSHWAHA ....Respondent

**(75)+W.P.(C) 8332/2024, CM APPL. 34108/2024 & CM APPL. 34109/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

EX SUB DILIPA KUMAR MAHARANA ....Respondent

**(76)+W.P.(C) 8394/2024, CM APPL. 34541/2024 & CM APPL. 34542/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

SUB KASHMIRI LAL SHARMA (RETD.) ....Respondent

**(77)+W.P.(C) 8396/2024 & CM APPL. 34544/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

EX MC-AT-ARMS I (HON LT) PRAHLAD SINGH

**(78)+W.P.(C) 8977/2024 & CM APPL. 36646/2024**

UNION OF INDIA AND ORS ....Petitioner

Through:

versus

EX NK (GD) (MACP HAV) RAJAB ALI ....Respondent

Through:

**(79)+W.P.(C) 9063/2024 & CM APPL. 37060/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

NK KULDIP SINGH ....Respondent

**(80)+W.P.(C) 9295/2024 & CM APPL. 38106/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

HONY CAPT. ARVIND KUMAR RETD. ....Respondent



- (81)+W.P.(C) 10080/2024 & CM APPL. 41319/2024**  
UNION OF INDIA & ORS. ....Petitioner  
Through:  
versus  
EX. SUB JANMED SINGH ....Respondent  
Through:
- (82)+W.P.(C) 10171/2024 & CM APPL. 41758/2024**  
UNION OF INDIA AND ORS ....Petitioners  
versus  
EX MWO(HFO) RAJESH KUMAR BALI ....Respondent
- (83)+W.P.(C) 10355/2024 & CM APPL. 42521/2024**  
UNION OF INDIA AND ORS ....Petitioners  
Through:  
versus  
RAKESH KUMAR TRIPATHI ....Respondent  
Through:
- (84)+W.P.(C) 10415/2024, CM APPL. 42785/2024 & CM APPL. 42786/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SGT ANIL KUMAR SHUKLA (RETD.) ....Respondent
- (85)+W.P.(C) 10500/2024, CM APPL. 43159/2024 & CM APPL. 43160/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SGT DINESH SURYABHAN DHANKNE ....Respondent
- (86)+W.P.(C) 10501/2024 & CM APPL. 43162/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
GP. CAPT. R D MOHAN, RETD ....Respondent
- (87)+W.P.(C) 10535/2024 & CM APPL. 43309/2024**  
UNION OF INDIA & ORS. ....Petitioners



- versus  
EX PO LOG (MAT) VIJAY KUMAR .....Respondent
- (88)+W.P.(C) 10652/2024 & CM APPL. 43847/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
COL. ANAND KUMAR (RETD.) .....Respondent
- (89)+W.P.(C) 10679/2024 & CM APPL. 43917/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
COL MANAS KUMAR DAS (RETD) .....Respondent
- (90)+W.P.(C) 10826/2024 & CM APPL. 44568/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
GP. CAPT. VIVEK DATTATRAYARAO MERU RETD  
.....Respondent
- (91)+W.P.(C) 10849/2024 & CM APPL. 44659/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
EX JWO DEVENDRA KUMAR SINGH .....Respondent
- (92)+W.P.(C) 11230/2024 & CM APPL. 46483/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
EX SGT RAVINDRA KUMAR .....Respondent
- (93)+W.P.(C) 11529/2024 & CM APPL. 47818/2024**  
UNION OF INDIA THROUGH SECRETARY  
& ORS. ....Petitioners
- versus  
EX HFO GOVIND KANSAL (RETD.) .....Respondent
- (94)+W.P.(C) 11561/2024 & CM APPL. 48006/2024**  
UNION OF INDIA & ORS. ....Petitioners
- versus  
EX SGT ASHUTOSH BHARATI .....Respondent





UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SGT RAJ KISHOR MISHRA (RETD) .....Respondent

**(103)+W.P.(C) 12575/2024, CM APPL. 52252/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
SGT SUJIT KUMAR SINGH .....Respondent

**(104)+W.P.(C) 12679/2024, CM APPL. 52830/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX MWO OM PRAKASH SHARMA .....Respondent

**(105)+ W.P.(C) 12731/2024, CM APPL. 53068/2024**  
UNION OF INDIA & ORS. ....Petitioner  
versus  
AVM AK BHAT1ACHARYA RETD .....Respondent

**(106)+ W.P.(C) 12741/2024, CM APPL. 53094/2024**  
UNION OF INDIA AND ORS .....Petitioners  
versus  
EX WO ARUN KUMAR SINGH 716566 N .....Respondent

**(107)+W.P.(C) 12792/2024, CM APPL. 53337/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SGT PRAVAT RAVI .....Respondent

**(108)+W.P.(C) 12813/2024, CM APPL. 53407/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SGT AJAB SINGH .....Respondent

**(109)+W.P.(C) 12834/2024, CM APPL. 53529/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
DEBENDRA KUMAR SWAIN (EX. WO SR. NO. 628389-K)



.....Respondent

**(110)+W.P.(C) 12970/2024, CM APPL. 54064/2024, CM APPL. 54065/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

EX SGT MANORANJAN PANDA

.....Respondent

**(111)+W.P.(C) 13008/2024 & CM APPL. 54156/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

EX SGT ARUN PRASAD 781311-B

.....Respondent

**(112)+W.P.(C) 13306/2024 & CM APPL. 55553/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

GP CAPT HAIDAR ALI RETD

.....Respondent

**(113)+W.P.(C) 13320/2024 & CM APPL. 55675/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

EX MWO (HFO) ANAND KUMAR

.....Respondent

**(114)+W.P.(C) 13350/2024 & CM APPL. 55741/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

EX JWO RAMASHIS PRASAD SINGH

.....Respondent

**(115)+W.P.(C) 13414/2024 & CM APPL. 56098/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

SGT ARVIND KUMAR SINGH (RETD.)

.....Respondent

**(116)+W.P.(C) 13426/2024 & CM APPL. 56121/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

HFL SHUBH NARAIN UPADHYAY

.....Respondent



- (117)+ W.P.(C) 13428/2024 & CM APPL. 56128/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
MWO SURESH CHANDRA SARASWAT RETD  
.....Respondent
- (118)+ W.P.(C) 13439/2024 & CM APPL. 56157/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
GP CAPT KHADGA SINGH KARKI RETD ....Respondent
- (119)+ W.P.(C) 13549/2024 & CM APPL. 56675/2024**  
UNION OF INDIA AND ORS ....Petitioners  
versus  
SGT GOVIND KUMAR SAXENA ....Respondent
- (120)+W.P.(C) 13746/2024 & CM APPL. 57555/2024**  
UNION OF INDIA ORS ....Petitioners  
Through:  
versus  
EX JWO DL MATWANKAR 720476-T ....Respondent  
Through:
- (121)+W.P.(C) 13868/2024 & CM APPL. 58041/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
WG CDR G JAYACHANDRAN VSM RETD SERVICE NO.-  
28293 ....Respondent
- (122)+W.P.(C) 13920/2024 & CM APPL. 58259/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
SGT AKSHAYA KUMAR PATI (RETD.) (S. NO. 769750-F)  
.....Respondent
- (123)+W.P.(C) 13921/2024 & CM APPL. 58261/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus



EX SGT ASHWINI KUMAR 901869-L .....Respondent

**(124)+W.P.(C) 13952/2024 & CM APPL. 58384/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

EX WO JAYPARKASH SAXENA (SER NO. 707072- A)

.....Respondent

**(125)+W.P.(C) 13964/2024 & CM APPL. 58434/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

GP CAPT (TS) PATTURAJAN PARTHASARATHI (17383)  
RETD. ....Respondent

**(126)+W.P.(C) 13987/2024 & CM APPL. 58508/2024**

UNION OF INDIA ....Petitioner

versus

EX. SGT SURESH PRASAD SHARMA ....Respondent

**(127)+W.P.(C) 13996/2024 & CM APPL. 58518/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

EX JWO SATYAPAL SINGH ....Respondent

**(128)+W.P.(C) 14019/2024 & CM APPL. 58694/2024**

UNION OF INDIA AND ORS ....Petitioners

versus

HFO BEGRAJ SINGH RETD 639601 A ....Respondent

**(129)+W.P.(C) 14043/2024, CM APPL. 58773/2024 & CM APPL.  
58774/2024**

UNION OF INDIA AND ORS. ....Petitioners

versus

EX WO DEVI PRASAD AWASTHI ....Respondent

**(130)+W.P.(C) 14095/2024, CM APPL. 58976/2024 & CM APPL.  
58977/2024**

UNION OF INDIA AND ORS ....Petitioners

versus



EX MWO RAJ KUMAR SHAH 656077 .....Respondent

**(131)+W.P.(C) 14100/2024 & CM APPL. 58986/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

EX SGT RAJESH KUMAR SINHA (SER NO 764245-N)

.....Respondent

**(132)+W.P.(C) 14118/2024, CM APPL. 59151/2024 & CM APPL. 59152/2024**

UNION OF INDIA .....Petitioner

versus

COL AJIT SINGH RETD

....Respondent

**(133)+W.P.(C) 14125/2024 & CM APPL. 59191/2024**

UNION OF INDIA SECRETARY MINISTRY OF DEFENCE & ORS. ....Petitioners

versus

SER NO 786355 SGT RAJESH KUMAR

.....Respondent

**(134)+W.P.(C) 14296/2024 & CM APPL. 59820/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

SGT RANJIT BAHADUR RETD

.....Respondent

**(135)+W.P.(C) 14365/2024 & CM APPL. 60126/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

SHASHANKA SHEKHAR SAHU

....Respondent

**(136)+ W.P.(C) 14414/2024 & CM APPL. 60437/2024**

UNION OF INDIA & ORS. ....Petitioners

Through:

versus

SGT KAMAL KUMAR (RETD) (SERVICE NO 797331)

Respondent

Through: None.

**(137)+W.P.(C) 14428/2024 & CM APPL. 60460/2024**

UNION OF INDIA & ORS. ....Petitioner



Through:

versus

690695 N EX JWO KRISHAN KUMAR TYAGI

.....Respondent

Through:

**(138)+W.P.(C) 14430/2024 & CM APPL. 60465/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

GP CAPT PANKAJ JAIN RETD

.....Respondent

**(139)+W.P.(C) 14592/2024 & CM APPL. 61252/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

EX JWO DHIR SINGH DAHIYA

.....Respondent

**(140)+W.P.(C) 14598/2024 & CM APPL. 61253/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

GP CAPT K MANOHARAN 17751 S RETD

.....Respondent

**(141)+W.P.(C) 14612/2024 & CM APPL. 61347/2024**

UNION OF INDIA THROUGH SECRETARY MINISTRY OF  
DEFENCE & ORS.

.....Petitioners

versus

EX WO SUSHIL KUMAR DHARA

.....Respondent

**(142)+W.P.(C) 14637/2024 & CM APPL. 61443/2024**

UNION OF INDIA & ORS.

.....Petitioners

Through:

versus

EX SGT PRADEEP KUMAR YADAV

.....Respondent

Through:

**(143)+W.P.(C) 14673/2024 & CM APPL. 61628/2024**

UNION OF INDIA & ORS.

.....Petitioners

versus

HFO HARISH CHANDRA RIKHARI RETED

.....Respondent



**(144)+W.P.(C) 14688/2024, CM APPL. 61736/2024 & CM APPL. 61737/2024**

UNION OF INDIA AND ORS .....Petitioners  
versus  
EX POELR RAJ RATAN .....Respondent

**(145)+W.P.(C) 14854/2024 & CM APPL. 62393/2024**

UNION OF INDIA & ORS. ....Petitioners  
Through:  
versus  
SGT ARUN KUMAR TIWARI .....Respondent  
Through:

**(146)+W.P.(C) 14858/2024 & CM APPL. 62398/2024**

UNION OF INDIA & ORS. ....Petitioners  
versus  
HAV RAVI KUMAR (RETD) NO. 137259-B .....Respondent

**(147)+W.P.(C) 14860/2024, CM APPL. 62402/2024 & CM APPL. 62403/2024**

UNION OF INDIA ANR ORS .....Petitioners  
versus  
CMDE KARANJIT SHARMA .....Respondent

**(148)+W.P.(C) 14870/2024 & CM APPL. 62422/2024**

UNION OF INDIA AND ORS .....Petitioners  
versus  
661608 MWO HARVINDER JIT SINGH RETD  
.....Respondent

**(149)+W.P.(C) 14871/2024 & CM APPL. 62423/2024**

UNION OF INDIA & ORS. ....Petitioners  
versus  
EX HONY NB SUB ANIL KUMAR .....Respondent

**(150)+W.P.(C) 14886/2024 & CM APPL. 62448/2024**

UNION OF INDIA AND ORS. ....Petitioners  
versus



EX SGT SUDEB DAS .....Respondent

**(151)+W.P.(C) 14949/2024 & CM APPL. 62690/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

738657 SGT GURVINDER SINGH, RETD .....Respondent

**(152)+W.P.(C) 14950/2024 & CM APPL. 62696/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

HFO RETD RAKESH BABU MISHRA SER NO 665878G)  
.....Respondent

**(153)+W.P.(C) 14965/2024 & CM APPL. 62776/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

SGT RAJ KAMAL AZAD, RETD .....Respondent

**(154)+W.P.(C) 14967/2024 & CM APPL. 62783/2024**

UNION OF INDIA AND ORS .....Petitioners

versus

EX WO RAKESH KUMAR .....Respondent

**(155)+W.P.(C) 15002/2024 & CM APPL. 62866/2024**

UNION OF INDIA AND ORS .....Petitioners

versus

SGT SANJEEV KUMAR RETD .....Respondent

**(156)+W.P.(C) 15013/2024 & CM APPL. 62974/2024**

UNION OF INDIA .....Petitioner

versus

SER NO. 625319-R WO MAHENDRA PRATAP SHARMA  
(RETD) .....Respondent

**(157)+W.P.(C) 15019/2024 & CM APPL. 63023/2024**

UNION OF INDIA & ORS. ....Petitioners

versus

GP CAPT DEVI PAL SINGH RAWAT .....Respondent



- (158)+W.P.(C) 15047/2024 & CM APPL. 63108/2024**  
UNION OF INDIA AND ORS .....Petitioners  
versus  
GP CAPT NAVEEN SINGH BISHT(RETD) (SERVICE NO-  
17784) .....Respondent
- (159)+W.P.(C) 15050/2024 & CM APPL. 63124/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX JWO JOSYULA VSV PRASADRAO .....Respondent
- (160)+W.P.(C) 15056/2024 & CM APPL. 63140/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX JWO RAM NARESH BHARDWAJ .....Respondent
- (161)+W.P.(C) 15060/2024 & CM APPL. 63149/2024**  
UNION OF INDIA AND ORS .....Petitioners  
versus  
EX SGT PK SREEJIT .....Respondent
- (162)+W.P.(C) 15077/2024 & CM APPL. 63174/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SGT VINAY SONKER, 738482-F .....Respondent
- (163)+W.P.(C) 15105/2024 & CM APPL. 63252/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
AJAY KUMAR CHOUDHARY EX WO 691699-K  
.....Respondent
- (164)+W.P.(C) 15112/2024 & CM APPL. 63337/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
763051-G EX JWO RANJAN KUMAR BEURIA  
.....Respondent



- (165)+W.P.(C) 15201/2024 & CM APPL. 63729-31/2024**  
UNION OF INDIA & ORS. ....Petitioners  
Through:  
versus  
CMDE JAYANTA CHOWDHURY (RETD.) (41381-Y)  
.....Respondent  
Through:
- (166)+W.P.(C) 15212/2024 & CM APPL. 63897/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
NO 17220A GP CAPT S K CHOUDHARY RETD  
.....Respondent
- (167)+W.P.(C) 15229/2024 & CM APPL. 63987/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX NB SUB RAVINDRA SHARMA (RETD) ....Respondent
- (168)+W.P.(C) 15402/2024 & CM APPL. 64583/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
69 L 907F EX MWO RAM CHANDRA PAHARWA  
.....Respondent
- (169)+W.P.(C) 15453/2024 & CM APPL. 64867/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
736624 N EX JWO SHASHIBIND KUMAR PODDAR  
.....Respondent
- (170)+W.P.(C) 15512/2024 & CM APPL. 65143/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SGT MURALIDHARA RAO SONDURU SER NO  
761830-A .....Respondent
- (171)+W.P.(C) 15579/2024 & CM APPL. 65366-67/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus



- LS GW BIJAY KUMAR SWAIN .....Respondent  
**(172)+W.P.(C) 15650/2024 & CM APPL. 65615/2024**  
UNION OF INDIA AND ORS .....Petitioners  
versus  
EX WO VIKRAM SINGH RATHORE SERVICE NO 652905  
.....Respondent
- (173)+W.P.(C) 15677/2024 & CM APPL. 65840/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
JWO SURENDRA KUMAR SAXENA-RETIRED, SERVICE  
NO 629071-S .....Respondent
- (174)+W.P.(C) 15729/2024 & CM APPL. 66072/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX NK RAJENDRA PRASAD SHARMA .....Respondent
- (175)+W.P.(C) 15735/2024 & CM APPL. 66091/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
683445 WARRANT OFFICER RAJAYA PAL RETD  
.....Respondent
- (176)+W.P.(C) 15776/2024 & CM APPL. 66169/2024**  
UNION OF INDIA ORS .....Petitioners  
versus  
EX MWO RANA PRATAP RAY .....Respondent
- (177)+W.P.(C) 15902/2024, CM APPL. 66766/2024 & CM APPL.  
66767/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX LEM R ARNAB GANGULY ....Respondent
- (178)+W.P.(C) 15912/2024 & CM APPL. 66786/2024**  
UNION OF INDIA AND ORS .....Petitioners  
versus  
EX SUB RAJ SINGH .....Respondent



**(179)+W.P.(C) 15975/2024 & CM APPL. 67112/2024**  
UNION OF INDIA & ORS. ....Petitioners  
versus  
EX SEP ANIL KUMAR RAI ....Respondent

**(180)+W.P.(C) 15992/2024 & CM APPL. 67170/2024**  
UNION OF INDIA & ORS. ....Petitioner  
Through:  
versus  
743146 H EX SGT NK PANDEY ....Respondent  
Through:

**(181)+W.P.(C) 16044/2024 & CM APPL. 67408/2024**  
UNION OF INDIA AND ORS .....Petitioner  
Through:  
versus  
648321-K EX MWO BHARAT ROY ....Respondent  
Through:

**(182)+W.P.(C) 16183/2024 & CM APPL. 68053/2024**  
UNION OF INDIA & ORS. ....Petitioner  
Through:  
versus  
COL SANJEEV KUMAR SINGH RETD ....Respondent  
Through:

**(183)+W.P.(C) 16191/2024 & CM APPL. 68069/2024 &  
68071/2024**  
UNION OF INDIA AND ORS .....Petitioner  
Through:  
versus  
EX HAV DHARAMVIR PILANIA ....Respondent  
Through:

**(184)+W.P.(C) 16192/2024 & CM APPL. 68072/2024**  
UNION OF INDIA & ORS. ....Petitioner  
Through:  
versus



SUB MAJ RAM BILASH .....Respondent  
Through:  
**(185)+W.P.(C) 16208/2024 & CM APPL. 68095/2024**  
UNION OF INDIA & ORS. ....Petitioner  
Through:  
versus  
HONY LT RAM RATAN SINGH UPRETI (RETD)  
.....Respondent  
Through:  
**(186)+W.P.(C) 16229/2024 & CM APPL. 68181/2024**  
UNION OF INDIA & ORS. ....Petitioner  
Through:  
versus  
MAJ GEN SANJEEV JAIN RETD .....Respondent  
Through:  
**(187)+W.P.(C) 16286/2024 & CM APPL. 68594/2024**  
UNION OF INDIA & ORS. ....Petitioner  
Through:  
versus  
WG CDR VISHWAJIT CHAUHAN (RETD) (24328)  
.....Respondent  
Through:  
**(188)+W.P.(C) 16291/2024 & CM APPL. 68601/2024**  
UNION OF INDIA & ORS. ....Petitioner  
Through:  
versus  
EX WO PRADEEP KUMAR DHILLON (674730-B)  
.....Respondent  
Through:  
**(189)+W.P.(C) 16315/2024 & CM APPL. 68758/2024**  
UNION OF INDIA .....Petitioner  
Through:  
versus  
EX SGT BINAY CHANDRA JHA .....Respondent  
Through:  
**(190)+W.P.(C) 16323/2024 & CM APPL. 68771-72/2024**  
UNION OF INDIA & ORS. ....Petitioner



- Through:  
versus  
WG CDR HARVINDER SINGH SANDHU RETD 24907  
.....Respondent
- Through:  
**(191) +W.P.(C) 16351/2024 CM APPL. 69013/2024**  
UNION OF INDIA & ORS. ....Petitioner
- Through:  
versus  
CDR PYARE LAL (RETD) .....Respondent
- Through:  
**(192)+W.P.(C) 16356/2024 CM APPL. 69021/2024**  
UNION OF INDIA & ORS. ....Petitioner
- Through:  
versus  
MOHD IBRAR KHAN (RETD) .....Respondent
- Through:  
**(193)+W.P.(C) 16377/2024 & CM APPL. 69068-70/2024**  
UNION OF INDIA & ORS. ....Petitioner
- Through:  
versus  
GP CAPT (TS) IVR RAO (RETD) .....Respondent
- Through:  
**(194)+W.P.(C) 16400/2024 & CM APPL. 69101-02/2024**  
UNION OF INDIA AND ORS .....Petitioner
- Through:  
versus  
EX NK RANJIT KUMAR RAY .....Respondent
- Through:  
**(195)+W.P.(C) 16437/2024 & CM APPL. 69398-99/2024**  
UNION OF INDIA & ORS. ....Petitioner
- Through:  
versus  
HAV SHAMBHU KUMAR ROY (RETD.) .....Respondent



- Through:  
**(196)+ W.P.(C) 16554/2024 & CM APPL. 70029/2024**  
UNION OF INDIA AND ORS .....Petitioners  
Through:  
versus  
CAPT TS P RAJKUMAR RETD NO 03489 B  
.....Respondent
- Through:  
**(197)+ W.P.(C) 16555/2024 & CM APPL. 70030/2024**  
UNION OF INDIA & ORS. ....Petitioners  
Through:  
versus  
705243S EX JWO SURENDER KUMAR .....Respondent  
Through:
- (198)+ W.P.(C) 16576/2024 & CM APPL. 70061/2024**  
UNION OF INDIA & ORS. ....Petitioners  
Through:  
versus  
EX L/NK MANOJ KUMAR SHARMA .....Respondent  
Through:
- (199)+ W.P.(C) 16627/2024 & CM APPL. 70353/2024**  
UNION OF INDIA & ORS. ....Petitioners  
Through:  
versus  
EX SGT SATYENDRA KUMAR MISHRA .....Respondent  
Through:
- (200)+ W.P.(C) 16628/2024 & CM APPL. 70355/2024**  
UNION OF INDIA AND ORS .....Petitioners  
Through:  
versus  
EX JWO RISHI KUMAR .....Respondent  
Through:
- (201)+ W.P.(C) 16646/2024 & CM APPL. 70412/2024 & 70415/2024**  
UNION OF INDIA & ORS. ....Petitioners  
Through:



versus  
EX HAV RAM PRAKASH SINGH NO. 15414518Y  
.....Respondent

Through:

**(202)+ W.P.(C) 16665/2024 & CM APPL. 70463-64/2024**  
UNION OF INDIA AND ORS. ....Petitioners

Through:

versus  
WO DILEEP KUMAR THAKUR (RETD) (S. NO. 675972- K)  
.....Respondent

Through:

**(20)+ W.P.(C) 16692/2024 & CM APPL. 70613/2024**  
UNION OF INDIA & ORS. ....Petitioners

Through:

versus  
EX MWO ANOOP SINGH MANDERNA 639870  
.....Respondent

Through:

**Appearances:**

**For Petitioners:**

Major Anish Muralidhar, Army, in Item 17, 18, 19, 20, 21, 22, 23, 24, 25 to 58, 60 to 64, 66 to 76, 78 to 81, 88, 89, 132, 146, 149, 167, 174, 178, 179, 182, 184 to 186, 194 to 195, 198 and 201.

Ms.Avshreya Pratap Singh Rudy, Sr. Panel Counsel with Ms.Usha Jamnal & Ms.Harshita Chaturvedi, Advs. in Item 24, 41 and 185.

Mr.Abhigyan Siddhant, GP & Mr. Rohit Kumar, Mr. Piyush Beniwal, Mr. Sandip Munian and Ms. Jyotsna Vyas Advs. in Item 25.

Mr.Amit Tiwari, CGSC with Ms. Nisha Puri and Mr. Ayush, Advs. in Item 27.

Mr. Himanshu Pathak, SPC with Mr. Amit Singh, Adv. in Item 29, 51 & 54.

Ms. Radhika Bishwajit Dubey, CGSC with Mr. Karan Ketani, Ms. Gurleen Kaur Waraich, Mr. Vivek Sharma Advs. in Item



30, 139, 143 & 145.

Mr. P. Sureshan, Adv. in Item 31, 33 & 40.

Mr.Sandeep Kumar Mahapatra, CGSC with Mr.Tribhuvan, Mr. Manoj Kumar, Mr. Chandan and Mr. Ishaan Malhotra, Advs. in Item 31, 34, 39 & 193.

Ms.Archana Gaur, SPC with Ms.Ridhima Gaur & Ms.Ring Baliyan, Advs. in Item 35.

Mr.Ankit Raj, SPC with Mr. Akash Chandrayan and Mr. Ali Mohammed Khan, Advs. in Item 37, 38, 56, 82, 147 and 148.

Mr. Vijay Joshi & Mr. Hemant Goyal, Advs. in Item 42, 45, 48, 52 and 133.

Mr.R. Venkat Prabhat, SPC with Mr.Abhinav M. Goel and Mr. Ansh Kalra, Advs. in Item 44.

Mr.Nitinjya Chaudhry, Sr. Panel Counsel with Mr.Rahul Mourya, Adv. in Item 46.

Mr.Shrey Sharawat, SPC with Ms.Ishita Misra, Adv. in Item 49 and 74.

Mr. Sushil Kumar Pandey SPC with Ms. Richa Pandey, Adv. in Item 50.

Mr. Piyush Beriwal, Mr. Sandip Munian and Ms. Jyotsna Vyas in Item 53, 65, 76 & 77.

Ms. Amrita Prakash, CGSC with Mr. Vishal Ashwani, Adv. in Item 57, 84, 85, 146, 165 & 167.

Mr.Satya Ranjan Swain, SPC with Mr. Kautilya Birat, Adv. in Item 59 and 175.

Sgt Manish Kumar Singh (Air Force Legal Cell) in Item 59, 82, 83, 84, 85, 86, 90 to 97, 99 to 131, 133 to 143, 145, 148, 150 to 164, 166, 168, 169, 170, 172, 173, 175, 176, 180, 181, 187, 188, 189, 190, 192, 193, 196, 197, 199, 200, 202, 203.

Mr. Nitinjya Chaudhary SPC with Mr. Rahul Mourya, Adv. in Item 60 & 62.

Mr.Vineet Dhanda, CGSC with Ms.Akanksha Chaudhary & Mr.Saksham Sethi, Advs. in Item 72.

Mr. Syed Abdul Haseeb, CGSC with Mr. Tanveer Zaki, Adv. in Item 75, 122, 135, 157, 160, 166 and 184.

Mr.Amit Gupta, SPC in Item 78.

Mr. Sushil Kumar Pandey SPC with Ms. Neha Yadav and Ms. Richa Pandey, Advs. in Item 80.



Mr.T.P. Singh Sr. Central Govt. Counsel in Item 83 and 156.  
Mr.Kavindra Gill, SCP with Major Anish Murlidhar (Army),  
Adv. in Item 92.  
Mr. Chetanya Puri, SPC with Ms. Shivi Tiwari and Ms. Nisha  
Puri, Advs. in Item 95 and 196.  
Mr. Manish Kumar SPC in Item 96 and 100.  
Mr. Abhishek Saket, Adv. in Item 97.  
Ms. Rupali Bandhopadhyaya, CGSC with Mr. Abhijeet Kumar,  
Adv. in Item 101.  
Mr. Sushil Kumar Pandey SPC with Ms. Richa Pandey and Ms.  
Neha Yadav, Adv. in Item 105 and 108.  
Mr. Premtosh K. Mishra CGSC with Mr. Manish Vashisht and  
Ms. Sanya Kalsi, Advs. in Item 110, 111 & 136.  
Mr.Vinay Yadav, SPC with Mr.Abhinav M. Goel and Mr. Ansh  
Kalra, Advs. in Item 121 and 123.  
Mr. Puneet Yadav, SPC in Item 124.  
Mr. T.P. Singh, Sr. Counsel Govt. Counsel in Item 126.  
Mr. Rohan Jaitley, CGSC with Mr. Dev Pratap Shahi and Mr.  
Yogya Bhatia, Advs. in Item 127 and 169.  
Mr.Siddhartha Shankar Ray, CGSC with Mr. Rinku Mathur,  
Adv. in Item 129, 155 and 183.  
Mr. Piyush Gupta, CGSC with Mr. Prateek Gupta and Mr.  
Arishay Jain, Advs, in Item 131 and 170.  
Mr. Farman Ali, SPC with Ms. Usha Jamnal and Mr. Krishan  
Kumar, Advs. in Item 132 and 182.  
Mr. Tarveen Singh Nanda GP in Item 132.  
Mr.Balendu Shekhar, CGSC with Mr. Krishna Chaitanya, and  
Mr.Rajkumar Maurya, Advs. in Item 142 and 149.  
Mr.Ram Kumar SPC, Mr.Sushil Kumar & Mr.Sachin, Advs. in  
Item 148 and 154.  
Dr.Vijendra Singh Mahndiyan, Mr.Puneet Chahar, Advs. in  
Item 159, 187 & 195.  
Mr. P.S. Singh, CGSC with Mr. Praneet Kumar and Mr.  
Mritunjay Kumar Singh, Adv. in Item 161.  
Mr. Sushil Kumar Pandey, with Ms. Richa Pandey and Ms.  
Neha Yadav, Advs. SPC in Item 162 & 177.  
Mr.Jitesh Vikram Srivastava, SPC with Mr.Dipanshu Sharma,  
Adv. in Item 168.



Mr. Abhishek Saket, Adv. in Item 173.  
Mr. Akash Chatterjee, SPC in Item 174.  
Mr. Kanav Vir Singh SPC in Item 179.  
Mr. Nishant Gautam, CGSC with Ms. Sanjana Mehrotra, Mr. Vipul Verma, Mr. Vipul Kumar & Ms. Akriti Mehrish, Advs. in Item 180, 199 & 200.  
Ms. Avshreya Pratap Singh Rudy, Sr. Panel Counsel with Ms. Usha Jammal, Mr. Kaushal Jeet Kait, GP Ms. Harshita Chaturvedi, Advs. in Item 186.  
Mr. Ashish Batra, SPC in Item 188.  
Mr. P.S. Singh, Mr. Praneet Kumar and Mr. Mritunjya Kr. Singh, Advs. in Item 189.  
Mr. P.S. Singh, CGSC with Mr. Praneet Kumar and Mr. Mritunjya Kr. Singh, Advs. in Item 192.  
Mr. Ajit Kumar Pathak SPC with Mr. Alok Vajpayee, Mr. Rajesh Kumar and Ms. Akriti Pathak Advs. with Maj. Anish Muralidhar, OIC Legal in Item 194.  
Mr. Satya Ranjan Swain, SPC with Mr. Kautilya Birat, Adv. in Item 198.  
Mr. Nune Balraj, SPC with Mr. Harshit Goel and Ms. Meghna Rao, Advs. in Item 201.  
Mr. Shankar Kumar Jha, SPC in Item 203.  
Mr. N. K. Aggarwal, SPC with Ms. Sanjana Antil, Adv.  
Mr. Nisarg Choudhary, Adv.  
Ms. Archana Sharma, SPC.  
Ms. Monika Arora, CGSC with Ms. Radhika and Mr. Subrodeep Saha, Advs.  
Mr. Ishkaran Singh Bhandari, CGSC with Mr. Rajat Mohan Dwivedi, Adv.  
Mr. Akash Chatterjee, SPC.  
Dr. Vijendra Singh M., CGSC.  
Ms. Ekta Choudhary (SPC) with Mr. Anand Krishna & Ms. Jeba, Advs.  
Mr. Sandeep Tyagi, SPC With Mr. Ashish Goyal, Adv.  
Mr. Jivesh Kumar Tiwari, SPC with Ms. Samiksha, Adv.  
Mr. Tarveen Singh Nanda, G.P.  
Mr. Puneet Yadav, SPC.  
Mr. Manish Kumar, SPC.



Mr. Shouryendu Ray, SPC with Mr. Yashendra, Adv.  
Mr. Akash Vajpai , Adv.  
Dr B Ramaswamy, CGSC  
Ms. Beenashaw N Soni, SPC with Ms. Ann Joseph, Adv.  
Mr.Shashank Dixit, CGSC.  
Ms.Shagun Shahi Chugh, SPC with Mr. Utsav M, Adv.  
Mr.Vivek Sharma, SPC with Ms. Purna Singh, Adv.  
Mr.K.C. Dubey, SPC.  
Mr.Pavan Narang, SPC with Mr. Himanshu Sethi and Ms.  
Aishwarya Chhabra, Advs.  
Mr.Anurag Ahluwalia, CGSC with Mr. Tarveen Singh Nanda,  
GP &, Ms.Hridyanshi Sharma, Advs.  
Mr.Puneet Yadav, SPC.  
Ms.Pratima N Lakra, CGSC with Mr. Chandan Prajapati, Adv.  
Mr. Satya Ranjan Swain (SPC) with Mr. Kautilya Birat, Adv.  
Mr.Chetanya Puri, SPC with Ms.Vidhi Gupta, GP and  
Mr.Dheeraj Manchanda, Mr.Ayush Tanwar & Mr.Rahul  
Bhaskar, Advs.  
Mr.Chetanya Puri, SPC along with Ms. Shivi Tiwari, Adv.  
Ms.Arunima Dwivedi, CGSC with Ms. Pinky Pawar and Mr.  
Aakash Pathak, Advs.  
Ms.Bharathi Raju, SPC.  
Mr.K.D. Sharma, Adv.  
Mr.Vikrant N Goyal and Mr. Nitin, Advs.  
Mr Manav Gupta and Mr. Sahil Garg, Advs.  
Mr.Umesh K Burnwal, SPC  
Mr.Ashish K. Dixit, CGSC with Mr.Shivam Tiwari, Ms.Urmila  
Sharma, Ms.Deepika Kalra & Mr.Vennet Kakkar, Advs.  
Mr.Kushagra Kumar, SPC for UOI.  
Mr.Kaushal Jeet Kait, GP, UOI.  
Mr.Neeraj, SPC with Mr.Vedansh Anand, GP & Mr.Sumyadip  
Chakraborty & Mr.Sachin Saraswat, Advs.  
Mr.Kirtiman Singh, CGSC with Mr.Waize Ali Noor, Mr.Varun  
Pratap Singh, Mr.Maulik Khurana, Mr.Raajeev along with Maj  
Muralidar, Army.  
Mr.Apoorv Kurup, CGSC.  
Ms.Drishti Rawal & Mr.Aviral Jain, Advs.  
Mr.Varun Mishra, SPC with Mr.Chetanya Kapoor, Adv.



Mr.Ruchir Mishra, Mr.Mukesh Kr. Tiwari & Ms.Reba Jena Mishra, Advs.

Mr. Ravi Prakash (CGSC) with Mr. Taha Yasin, Ms. Isha Kanth, Mr. Yasharth Shukla, Advs.

Mr.Vijay Joshi & Mr.Shubham Chaturvedi, Advs.  
along with Maj Anish Muralidhar, Army.

Mr.Piyush Beriwal, Mr.Vedansh Anand & Mr.Sandip Munian, Advs.

Ms.Niyati Sharma, SPC.

Ms.Garima Sachdeva, Sr. Panel Counsel along with Maj Anish Muralidhar.

Gaurav Sharma, SPC with Mr.Siddhartha Nagpal, & Mr.Sachin Singh, Advs. Mr.Rudra Paliwal, GP.

Mr., SPCG with Mr.Hanish Madhukar, Ms.Shilpa Rajshekhar, Ms.Anupama Tripathi & Ms.Varsha Dhami, Advs.

Mr.Jaswinder Singh, Adv.

Mr.Arnab Kumar, CGSC with Mr.Chetanya Kapoor, Adv.

Mr.Kavish Aggarwala, Ms.Disha Choudhary, Mr.Shubham & Mr.Ritesh Singh, Advs.

Mr.Premtosh K. Mishra, CGSC with Mr.Manish Vashist & Ms.Sanya Kalsi, Advs.

Mr.Sandeep Vishnu, SPC for UOI.

Mr.Rohan Jaitley, CGSC with Mr.Dev Pratap Shahi, Mr.Yogya Bhatia & Ms.Ranjana Jetley, Advs.

Mr.Sahaj Garg, SPC.

Ms.Manisha Agrawal Narain, CGSC with Mr.Chandan Deep Singh, Mr.Sandeep Singh & Mr.Akhil Gupta, Advs.

Mr.Kanav Vir Singh, Sr. Panel Counsel.

Mr.Dev P. Bhardwaj, CGSC with Mr.Vishal Sharma & Mr.Ujjwal Chaudhary, Advs.

Mr. Vivekanand Mishra, SPC with Mr. Kapil Dev Yadav, GP.

Mr. Puneet Yadav, SPC.

Mr.Ripudaman Bhardwaj, CGSC with Mr.Kushagra Kumar, Adv.

Mr.Varun Chugh, SPC with Ms.Shagun S. Chugh, SPC along with Mr.Utsav A., Advs.

Ms.Rupali Bandhopadhyaya, CGSC with Mr.Abhijeet Kumar, Adv.



Mr.Sandeep Vishu, SPC.  
Mr.Ram Kumar, SPC with Mr.Sushil Kumar & Mr.Sachin,  
Advs.  
Mr.Akash Chatterjee, SPC.  
Mr.P.S. Singh, CGSC with Ms.Annu Singh & Ms.Simran  
Singh, Advs.  
Mr.Ashish Batra, SPC.  
Mr. Siddharth Sangal, Ms. Harshita Agrawal, Mr. Chirag  
Sharma and Ms. Richa Mishra, Advs.  
Ms. Arti Bansal, SPC for UOI.  
Gp. Capt. Sridhar, Sgt. Manish Kumar Singh & Sgt. Mritunjay,  
Legal Cell Air Force.  
Major Anish Muralidhar, Army, Sqn Ldr. A. Nautiyal, Sgt.  
Manish Kumar Singh and Sgt. Mritunjay.  
Ms.Prerna Dhall, GP, UOI.  
Mr.Vaibhav Kalra, Ms.Neha Bhatnagar, Advs.  
Mr.Ashish K.Dixit, CGSC with Mr.Shivam Tiwari, Ms.Urmila  
Sharma, Ms.Deepika Kalra, Ms.Venni Kakkar, Advs.  
Mr.Shubham Srivastava, Adv.  
Mr.Brijesh Yadav, SPC with Ms.Nikita, Adv.  
Mr.Rishabh Sahu, SPC, UOI.  
Mr.Nitinjya Chaudhry, SPC with Mr.Rahul Mourya, Adv. with  
Mr.Farman Ali, SPC with Ms.Usha Jamnal, Advs. with Major  
Anish Muralidhar.  
Mr.Sandeep Kuamr Mohapatra, CGSC with Mr.Tribhuvan,  
Mr.Ishaan Malhotra, Adv.  
Mr.Manish Kumar, SPC.  
Mr.Jaswinder Singh, Adv.  
Mr.Ashish Batra, SPC.

**For Respondents:**

Mr. Ajit Kakkar, Adv. in Item 20, 29, 30, 45, 55, 80, 90, 95,  
108, 144, 161, 185, 186 and 200.  
Mr. Devendra Kumar, Adv. in Item 41, 50 & 78.  
Mr. Bijendra Kumar Pathak, Adv. in Item 82, 100, 104, 135,  
163 & 203.  
Ms. Bharathi Raju SPC with Major Anish Murlidhar in Item 88.  
Ms. Bharathi Raju SPC with Major Anish Murlidhar in Item 89.



Mr. Ajit Kumar, Adv. in Item 94.  
Mr. Raj Kumar, Adv. in Item 119, 136, 151, 167, 173, 174 & 194.  
Mr. Girindra Kumar Pathak, Adv. in Item 189.  
Mr. Bhagwan Swarup Shukla (CGSC) with Mr. Chetan  
Mr. Brig. A. K. Srivastava with Ms. Srishti, Advs.  
Mr. Aditya Singh Puar and Ms. Shalani Puar, Advs.  
Mr. J. P. Sharma and Mr. Sahil Sharma, Advs.  
Mr. Ravi Kumar, Adv.  
Mr. U. S. Maurya and Mr. S. S. Maurya, Advs.  
Mr. Praveen Kumar and Mr. Harish Kumar, Advs.  
Mr. Rakesh Kumar Singh and Mr. Vikas Kumar, Advs. in Item 123.  
Mr. Bhagwan Swarup Shukla (CGSC) with Mr. Chetan Singh (GP) and Mr. Mukesh Kumar Pandey, Advs.  
Mr. Abhishek Ritabh Shukla, Ms. Chahat Raghav, Mr. Roshan Kumar and Mr. Ashish Asthana, Advs.  
Mr. Mohit Kumar and Mr. Aman Kumar, Advs.  
Mr. Praveen Kumar, Adv.  
Ms. Chinta Surya Prakash, Adv. in Item 132.  
Mr. Ajai Bhalla, Adv.  
Mr. Ved Prakash, Adv.  
Mr. Shakti Chand Jaidwal, Adv.  
Ms. Deepika Sheoran and Mr. Neeraj Chauhan, Advs.  
Mr. Randhir Singh Kalkal & Mr. N. K. Sah, Advs.  
Mr. Tatsat Shukla, Adv.  
Mr. Durgesh Kumar Sharma, Mr. Sandeep Singh Somaria & Mr. Akhil Gupta, Advs.  
Mr. Rohit Pratap, Adv.  
Mr. BP Vaishnav and Mr. Vinod Kataria and Mr. MS Birjesh Sharma, Advs. in Item 49, 96, 109 and 128.  
Mr. OS Punia, Adv.  
Mr. Deepak Bansal, Adv.  
Mr. Chaitanya Agarwal, Adv.  
Ms. Archana Ramesh with Mr. Sonu Sharma, Advs.  
Mr. Rajiv Manglik, Adv.  
Ms. Archana Ramesh and Ms. Jagrati Singh, Advs.  
Mr. Kritendra Tiwari, Adv.



Mr. Kunal Bhardwaj, Adv.  
Ms. Pallavi Awasthi, Adv.  
Mr. Indra Sen Singh, Mr. Nasir Mohd. & Ms. Kaberi Sharma,  
Adv.  
Mr. K.R. Verma, Adv.  
Mr. Amit Singh Rathore, Adv.  
Mr. Nawneet Krishna Mishra, Adv.  
Mr. Kritendra Tiwari, Adv.  
Mr. Arpit Gupta & Ms. Divya Pratap Parma, Adv. in item 58.  
Mr. Anand Shankar Jha & Mr. Sachin, Adv.  
Mr. I.S. Yadav, Adv. in Item 17 and 70.  
Mr. Bipin Bihari, Adv.  
Mr. Manoj Kr. Gupta in Item 18, 31, 40, 45, 61, 69, 73, 84, 91,  
110, 117, 133, 134, 145, 148, 151, 153, 171 and 175.  
Mr. Brig Anil Kumar Srivastava (Main Counsel), Col. Rajesh  
Tandon (Retd.) and Ms. Srishti, (Proxy Counsel) in Item 54.  
Mr. Baljeet Singh & Ms. Deepika Sheoran, Adv. in Item 59, 83,  
93, 105, 112, 113, 118, 121, 143, 157, 158, 160, 172, 176, 187  
& 190.  
Mr. Aditya S. Puar & Ms. Shalini Puar, Adv. in Item 17, 19, 26  
and 60.  
Mr. Baljeet Singh and Mr. Arun Kumar Chaudhary, Adv. in  
Item 103 & 159.  
Mr. Shiv Ram Singh & Mr. R.N. Sharma, Adv.  
Mr. Vikas Kumar Sharma, Sr. Panel counsel with Mr. Rajat  
Choudhary, Adv.  
Mr. S.S. Pandey, Mr. Abhishek Ritabh Shukla and Mr. Roshan  
Kumar, Adv. in item nos. 39, 102, 166.

**CORAM:**

**HON'BLE MR. JUSTICE NAVIN CHAWLA**

**HON'BLE MS. JUSTICE SHALINDER KAUR**

**ORDER**

**23.12.2024**

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1. The learned counsel for the respondent in W.P.(C) 141/2024



has drawn our attention to the letter dated 07.09.2018 issued by the Director (MIS), Government of India, Ministry of Defence, D(CMU), regarding the implementation of the recommendations of the Expert Committee constituted by the Hon'ble Raksha Mantri. In the said letter, it is, *inter alia*, recorded that the Hon'ble Raksha Mantri has accepted 16 recommendations for implementation, while 16 recommendations have been accepted in principle and 43 recommendations have to be further examined for taking an appropriate decision. The respondent shall place a complete set of these recommendations before this Court within two weeks from today. Further action on these recommendations, if any, shall also be placed before us within the same period.

2. List on 23<sup>rd</sup> January, 2025 at 3:30 PM.

**NAVIN CHAWLA, J**

**SHALINDER KAUR, J**

**DECEMBER 23, 2024/ab/sk**

*Click here to check corrigendum, if any*